

C. A. T. Bench, JAIPUR

9


Date of Order

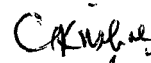
Orders CA 246/96

22. 3. 94

Dr. Vinayachandran Mathala - counsel for the applicant

Heard. The S.A. has been disposed of by a separate order which has been pronounced in the open court.

  
(C. P. Sharma)  
MCA)

  
(C. K. Sharma)  
MCA)